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No.K-11019/4/2017-US.II (iii)
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 16th February, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Kalpesh Satyendra Jhaveri, senior-most Judge of the Rajasthan High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Navin Sinha relinquishes charge of the office of the Chief Justice of the Rajasthan High Court consequent upon his appointment as a Judge of the Supreme Court of India.

mk
16/2/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K-11019/04/2017-US.II (iii)

Dated 16.02.2017

Copy to:-

- 1 Shri Justice Navin Sinha, Chief Justice, Rajasthan High Court, Jodhpur.
- 2 Shri Justice Kalpesh Satyendra Jhaveri, Judge, Rajasthan High Court, Jodhpur.
- 3 The Secretary to the Governor of Rajasthan, Jaipur.
- 4 The Secretary to the Chief Minister, Rajasthan, Jaipur.
- 5 The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
- 6 The Chief Secretary, Government of Rajasthan, Jaipur.
- 7 The Registrar General, Rajasthan High Court, Jodhpur.
- 8 The Accountant General, Rajasthan, Jaipur.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978